

**Calcutta High Court**  
**In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 09-08-2021 To 09-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	838/2021	TAPAS ROY @ BAPPA AND ORS	HILLOL SAHA PODDER	30-08-2021	1. TENTH PETITIONER SIGNATURE DOES NOT MATCH WITH HIS SIGNATURE ON VAKALATNAMA COPY.
2	CRM	839/2021	RABIN BARMAN AND ORS	HILLOL SAHA PODDER	30-08-2021	THE NAME OF PETITIONER NO. 27 DOES NOT MATCH WITH HIS SIGNATURE IN THE VAKALATNAMA
3	WPA	1172/2021	REGAL SUPPLIER PVT. LTD.	SANTOSH KR. VERMA	30-08-2021	1.PRESENTATION FORM IS INCORRECT (PLEASE COMPLY WITH NOTIFICATION NO. 1277-G DATED 16-04-2021). 2.DISTRICT CODE (i.e. JALPAIGURI - 11), PHONE NO. OF THE PETITIONER, ADVOCATE NAME AND RESPONDENT FULL ADDRESS (WITH PIN CODE AND PHONE NO) MUST BE WRITTEN IN THE PRESENTATION FORM. 3.DATE OF FILING IS INCORRECT. 4.PINCODE IS REQUIRED IN THE PETITIONER(S) ADDRESS AT PAGE NO. 1. 5.NAME OF THE HONOURABLE CHIEF JUSTICE (ACTING) IS INCORRECT.

Printed On 09-08-2021